

1960, published in Notification No. G.S.R. 711 dated the 25th June 1960 under sub-section (3) of Section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-2263/60].

- (ii) A copy of the Post Office Savings Banks (Nomination) Rules, 1960, published in Notification No. G.S.R. 730, dated the 2nd July, 1960, under sub-section (3) of Section 15 of the Government Savings Banks Act, 1873. [Placed in Library. See No. LT-2264/60].
- (iii) A copy of each of the following Notifications under sub-section (3) of Section 28 of the Public Debt Act, 1944:—
  - (a) G.S.R. 846 dated the 30th July, 1960 making certain amendments to the Public Debt (Annuity Certificates) Rules, 1954.
  - (b) G.S.R. 847, dated the 30th July, 1960 making certain amendments to the Public Debt (Annuity Certificates) Rules, 1954. [Placed in Library. See No. LT-2265/60].

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA

**The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi):** Sir, on behalf of Dr. B. V. Keskar I beg to lay on the Table a copy of the Annual Report (Parts I and II) of the Registrar of Newspapers for India for the year 1960. [Placed in Library. See No. LT-2266/60].

NOTIFICATIONS ISSUED UNDER ALL-INDIA SERVICES ACT AND MADHYA BHARAT BHOODAN YAGNA BOARD (RECONSTITUTION) ORDER.

**The Deputy Minister of Home Affairs (Shrimati Alva):** Sir, on be-

half of Shri B. N. Datar, I beg to lay on the Table:

- (1) A copy of each of the following Notifications under sub-section (2) of Section 3 of the All India Services Act, 1951:
  - (i) G.S.R. 833, dated the 30th July, 1960 making certain amendment to the All India Services (Discipline and Appeal) Rules, 1955.
  - (ii) G.S.R. 835, dated the 30th July, 1960.
  - (iii) G.S.R. 836, dated the 30th July, 1960 making certain further amendments to the Indian Police Service (Recruitment) Rules, 1954.
  - (iv) G.S.R. 837, dated the 30th July, 1960 making certain further amendment to the Indian Police Service (Pay) Rules, 1954.
  - (v) G.S.R. 838, dated the 30th July, 1960 making certain further amendment to the Indian Police Service (Regulation of Seniority) Rules, 1954.
  - (vi) G.S.R. 839, dated the 30th July, 1960 making certain amendment to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.
  - (vii) G.S.R. 840, dated the 30th July, 1960 making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.
  - (viii) G.S.R. 842, dated the 30th July, 1960 making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
  - (ix) G.S.R. 843, dated the 30th July, 1960 making certain further amendment to the